

[Shri Sher Siugh]

as to why the Hindi version of the above Notification could not be laid on the Table simultaneously. [Placed in Library. See No. LT—498/71]

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, मुझे आइटम नं० 4 के बारे में एक निवेदन करना है। यह प्रोफेसर शेर सिंह ने जो कागज रखा है मैंने अभी देखा है कि हिन्दी में क्यों नहीं रखे जा रहे हैं, इसका उन्होंने निवेदन दिया है...

अध्यक्ष महोदय : पहले लिख कर भेज दिया करिये तो अच्छा होता है।

श्री अटल बिहारी वाजपेयी : आखिर हिंदी में न रखने का कारण क्या है ?

श्री शेर सिंह : मैंने एक वक्तव्य दिया है, उस वक्तव्य में है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, क्या वक्तव्य को देखने के बाद आप इजाजत देंगे पृच्छने की ?

अध्यक्ष महोदय : रखने वाले तो वह हैं। हमारी इजाजत की बात कहां आती है ?

Review and Annual Report of National Textile Corporation and Annual Administration Report of Tea Board

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi version) under sub-section (1) of Section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1969-70,

(ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—499/71].

(2) A copy of the Annual Administration Report of the Tea Board for the year 1969-70. [Placed in Library. See No. LT—500/71].

Notification under Essential Services Maintenance Act, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : I beg to lay on the Table a copy of Notification No. S. O. 2449 (Hindi and English versions) published in Gazette of India dated the 22nd June, 1971 declaring service connected with the supply of electrical energy to the public in the State of Bihar or with the generation, storage or transmission of electrical energy for the purposes of such supply, to be an essential service for the purposes of Essential Services Maintenance Act, 1968, under sub-section (2) of Section 2 of the said Act. [Placed in Library. See No. LT—502/71].

12.37 hrs.

STATEMENT RE. RAILWAY ACCIDENT AT VARANASI

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : I beg to lay the statement regarding the side-collision between train No. 48 Dn. Bombay-Varanasi Express and a shunting engine at Varanasi Station of the Northern Railway on 22-6-71.

Statement

On 22-6-71 at about 16.42 hours while train No. 48 Dn. Bombay-Varanasi Express was entering line No. 4 at Varanasi Station